

(a) the total loss suffered by the National Textile Corporation till date ;

(b) the strength of workers and the number of mills under the N.T.C. .

(c) the total amount invested in the N.T.C. so far ;

(d) the total amount required for modernisation ; and

(e) the number and names of mills earning profits ?

THE MINISTER OF STATE OF THE MINISTRY SUPPLY AND TEXTILES (SHRI CHANDRA SHEKHAR SINGH) :

(a) National Textile Corporation has incurred losses to the extent of about Rs 617 crores from 1974-75 to 1984-85.

(b) As on 31-12-1984, the strength of workers in 103 (101 in operation) nationalised mills was 1.56 lakhs, excluding clerical staff and officers in the mills.

(c) Rs. 932.85 crores has been invested in National Textile Corporation mills upto 31-3-1985.

(d) NTC has prepared a plan for modernisation of nationalised units during the Seventh Five Year Plan, with an outlay of Rs. 347 crores.

(e) The number of mills which made net profit during the year 1982-83, 1983-84 and 1984-85 is given below :

Year	No. of Units making net profit
1982-83	15
1983-84	9
1984-85	2

The names of mills which made net profit during the year 1984-85 are as follows :

1. Barshi Textile Mill, Barshi District, Sholapur.
2. Pankaja Mills, Coimbatore.

Pay Scales of Teachers of Schools in Bhilai Township

3709. SHRI S. M. GURADDI : Will the Minister of STEEL, MINES AND COAL be pleased to state :

(a) whether the pay scales presently given to teachers working in schools in

Durgapur and Rourkela Townships are also given to teachers in the schools in Bhilai Townships; and

(b) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF STEEL (SHRI K. NATWAR SINGH) :

(a) and (b) Information is being collected and will be laid on the Table of the House.

[Translation]

Employment to SC/ST Persons Living near Coal Mines

3710. SHRI SHIV PRASAD SAHU : Will the Minister of STEEL, MINES AND COAL be pleased to state :

(a) whether there is a provision in regard to coal mines that only those people will be provided employment whose lands measuring more than three acres are acquired;

(b) whether Government are aware that mostly poor Scheduled Castes and Scheduled Tribes live near the coal mines, who do not possess three acres land and though their land is acquired yet they are not provided employment on the plea that their land is less than three acres as a result of which lakhs of people are rendered homeless and jobless;

(c) whether Government propose to make a provision in the near future that even those persons will be provided employment whose less than three acres of land is acquired; and

(d) if so, by what time ?

THE MINISTER OF STEEL, MINES AND COAL (SHRI VASANT SATHE) :

(a) and (b) When land is acquired for coal projects, land losers are provided employment by the coal companies on the basis of one employment for every three acres of non-irrigated land or two acres of irrigated land acquired. In providing such employment, no special distinction is made in regard to Scheduled Castes and Scheduled Tribes and all land losers are treated alike.

(c) No review of the position is contemplated.